

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

**PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/138/2016

**NAME OF THE PETITIONER(S)** : V. Saraswathi & 7 others

**NAME OF THE RESPONDENT(S)** : M/s Meadow Rural Enterprises Private Limited & 20 others

**UNDER SECTION** : 397/398, 235, 237, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. P. SIVARAJI/KRISHNAN 944417468 S. P. Sivaraji - 2008@ gmail.com	Counsel for Respondent 2 to 5 7 to 21	S. P. Sivaraji/Krishnan
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2.	K. RAMASAMY & G. V. MOHAN KUMAR 9443087212	Counsel for Petitioner	G. V. Mohan Kumar
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**ORDER**

Counsel for petitioner present and prayed time for submitting arguments since the senior counsel is out of station. Counsel for R2 to R5, R7 to R21 present. No representation on behalf of R1. Time extended at request. Put up on **26.07.2017** at **10.30 A.M.**

(K. Anantha Padmanabha Swamy)  
Member (Judicial)